Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: ARCHON ENGICON LIMITED Date of Commencement of Liquidation: 20-02-2023; List of Stakeholders as on Date: 21-01-2025; Name of IP: Mr. Sunil Kumar Kabra; Process Number: 1; Last 5 digitof registration number: 11662

SI. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of	Amount of claims	Amount of claims	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification	
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA
3	Secured financial creditors	6	10417959476	6	10378472909	0	39486567	0	Annexure 3
4	Unsecured financial creditors	2	267499826	2	239548079	0	27951747	0	Annexure 4
5	Operational creditors (Workmen)	115	1502744	109	1490509	0	12235	0	Annexure 5
6	Operational creditors (Employees)	71	16353226	58	13321587	0	3031639	0	Annexure 6
7	Operational creditors (Government Dues)	8	10650997038	8	10498930075	0	152066963	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	17	492179834	17	474024489	0	18155345	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	Annexure 9
Total		219	21846492144	200	21605787648	0	240704496	0	